ANNEXURE 5														
Name of the corporate debtor: RABIRUN VINIMAY PVT. LTD; Date of commencement of liquidation: 05th March 2020; List of stakeholders as on:														
List of operational creditors (Government dues)														
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount	Amount of				
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes /No)	% share in total	of	any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	THE COMMISIONER OF COMMERCIAL TAXES, GOVT.OF WEST BENGAL	YES	13-05-2020	1,90,63,97,902.00	1,90,63,97,902.00	VAT	NOT APPLICABLE	NOT APPLICABLE	100.00	-	-	-	-	NOT APPLICABLE
2	EMPLOYEE STATE INSURANCE CORPORATION	YES	31-07-2020	16,185.00	16,185.00	ESIC	NOT APPLICABLE	NOT APPLICABLE	0.00	1		-	-	NOT APPLICABLE
				1,90,64,14,087.00	1,90,64,14,087.00				100.00					·